



भारतीय दूरसंचार विनियामक प्राधिकरण  
TELECOM REGULATORY AUTHORITY OF INDIA  
भारत सरकार /Government of India



No.103-1/2020-NSL-II

Date: 17<sup>th</sup> August 2020

**To**  
**The Secretary,**  
**Department of Telecommunications,**  
Ministry of Communications,  
Sanchar Bhawan, Ashoka Road,  
New Delhi – 110 001

**Subject: Recommendations on Methodology of applying Spectrum Usage Charges (SUC) under the weighted average method of SUC assessment, in cases of Spectrum Sharing – regarding**

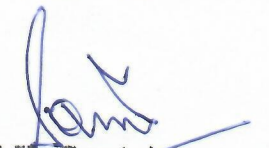
Department of Telecommunications (DoT) through its Letter No. 1000/01/2020-WR dated 15<sup>th</sup> January 2020, inter alia, informed that the existing guidelines for Sharing of Access Spectrum by Access Service Providers issued by DoT on 24<sup>th</sup> September 2015 provide that the Spectrum Usage Charge (SUC) rate of each of the licensees post sharing increases by 0.5% of Adjusted Gross Revenue (AGR). DoT also informed that it has received representations requesting that the incremental SUC rate of 0.5% post sharing should be applied only to the particular spectrum band which has been allowed to be shared between two licensees, and not on the entire spectrum held by the licensees; since sharing is permitted in a particular band. In this background, DoT requested TRAI to furnish its recommendations on (i) whether the incremental 0.5% in SUC rate in cases of sharing of spectrum should be applied only on the specific band in which sharing is taking place; or on the overall Weighted Average Rate of SUC, which has been derived from all bands and (ii) any other recommendations deemed fit for the purpose, under the TRAI Act, 1997, as amended.

2. In this regard, a Consultation Paper on “Methodology of applying Spectrum Usage Charges (SUC) under the weighted average method of SUC assessment, in cases of Spectrum Sharing” was released on 22<sup>nd</sup> April 2020 providing the background information and seeking inputs of the stakeholders. Comments from nine stakeholders were received. An Open House Discussion (OHD) was conducted through video conference on 9<sup>th</sup> July 2020.

3. Based on the comments/inputs received from the stakeholders and on its own analysis, TRAI has finalized its Recommendations on ‘Methodology of applying Spectrum Usage Charges (SUC) under the weighted average method of SUC assessment, in cases of Spectrum Sharing’. The same is enclosed herewith.

4. In keeping with the practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI ([www.trai.gov.in](http://www.trai.gov.in)).

Encl: As above

  
(S.K. Gupta)  
Secretary, TRAI  
Tel: 23237448